

1	2	3	4	5
Jharkhand	05	77	169	159
Karnataka	25	09	1522	1192
Kerala	14	29	4818	4789
Madhya Pradesh	13	77	677	277
Maharashtra	13	74	1952	1517
North East	09	100	46	85
Orissa	06	38	1271	984
Punjab	17	13	528	58
Rajasthan	08	36	1105	866
Tamil Nadu	47	108	1917	1692
Uttar Pradesh	43	32	1986	1416
Uttarakhand	15	14	196	29
West Bengal	13	151	729	662
APS	02	0	0	0
<b>TOTAL :</b>	<b>315</b>	<b>991</b>	<b>21608</b>	<b>21124</b>

**Profit/loss for BSNL**

1351. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the income-expenditure and profit/loss for BSNL for the financial year 2008-09;
- (b) whether there is profit, how much profit; whether it is more than last year or less;
- (c) if it is less, the reasons therefor; and
- (d) the remedial actions to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Income-expenditure and profit/loss details of BSNL for the year 2008-09 are as follows:—

	(Rs. in crores)
Income	34937
Expenditure	33497
Profit before tax	1440
Profit after tax	104

These are un-audited financial results and impact of deferred tax liability has not been estimated for year 2008-09.

(b) As per un-audited financial results, there is an after tax profit of Rs. 104 crores. It is less than last year's profit.

(c) Profit is less in comparison to last year, as staff cost has gone up due to revision of pay of executives of BSNL and merger of 50% IDA with the basic pay in respect of all employees of BSNL. Profit has also come down due to decrease in income from services.

(d) Various steps have been taken by the BSNL management for improving the profitability. This includes *inter-alia* focus on quality of service, better customer care and strengthening the sales and marketing channels to attract and retain the customers.

#### **Retired executives of BSNL and MTNL**

1352. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) number of top level executives in BSNL and MTNL that have joined private telecom companies after their retirement during the last eight years;

(b) whether these officers had taken permission from Government as required; and

(c) if not, whether any action has been taken against them for violation of relevant rules?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Three top level officers, working on deemed deputation in BSNL, have joined the private telecom companies.

(b) No, Sir.

(c) The pension of one officer has been withheld for two years as per rule. Similar action in respect of remaining two officers is being finalized.

#### **Phone firms**

1353. SHRI N.R. GOVINDARAJAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether phone firms have been charged with misreporting their revenues to lower payout and DoT is conducting audits on operators like Bharti Airtel, Reliance Communications, Vodafone Essar Ltd. and Idea Cellular Ltd. to check on this;

(b) if so, details thereof;

(c) whether Government received Rs. 4200 crores as telecom licence fee in first two quarter of fiscal 2009 and it was 8100 crores in the previous fiscal;

(d) if so, details thereof;